

**IN THE MATTER OF CORPORATE DEBTOR -TOPSGRUP SERVICES AND SOLUTIONS LIMITED**

List of Creditor as submitted by the claimant and approved by IRP their Claim till 16th March,2021

S.No.	Name of Operational/Financial Creditors/Employees	Security Details (Primary) and (Collateral)	Loan Amount	Interest	Claims Received	Claims Accepted GBP	Claims Accepted in Rs	Claim Rejected	Percentage	Reasons for Rejection
<b>B LIST OF UNSECURED FINANCIAL CREDITORS</b>										
1	Punjab National Bank (International) Limited	GUARANTEE DOCUMENTS	1,03,61,16,352	43,45,57,849	1,47,06,74,200	7301662*	74,19,34,289	72,87,39,912	59.82	As per the order of the Country Court London dated 19th July,2019 as per the clause 3 the maximum liability of CorporateDebtor is 7 million which is further added by the cost of defendant GBP 301,662. Total claim admitted GBP 73,01,662
<b>Total</b>			<b>1,03,61,16,352</b>	<b>43,45,57,849</b>	<b>1,47,06,74,200</b>	<b>7301662*</b>	<b>74,19,34,289</b>	<b>72,87,39,912</b>		
*Note The claim of PNB in foreign currency GBP is converted into Indian Rupee at the rate of exchange as on 19.02.2021 which is one GBP Rs 101.6117										